

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3528

ANSWERED ON:16.04.2010

UTILIZATION OF TREATED DRAINAGE WATER IN POWER PROJECTS

Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of POWER be pleased to state:**

- (a) whether the State Government of Maharashtra has asked all the power companies to use treated drainage water in all power projects for cooling and ash disposal;
- (b) if so, the Government's response and reaction thereto;
- (c) whether the Government has suggested to all power companies to utilize treated drainage water in all power projects in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARAT SINHA SOLANKI)

(a) & (b): Maharashtra State Power Generation Company Limited (MSPGCL) has reported to Central Electricity Authority (CEA) that they have entered into an agreement with Nagpur Municipal Corporation (NMC) for supply of treated waste water from their proposed sewage treatment plant (STP) at Pioloi Nadi Sewage Water Project. This is with a view to meet the cooling & ash disposal water requirement of Koradi TPS Unit-8, 9 & 10 (3x660 MW) being implemented by MSPGCL.

(c) to (e): Utilization of treated drainage water for thermal power plants is possible in a limited way since the requirement of water is very large and drainage water is available only in limited quantity, that too in big cities. As such the treated drainage water can be used only for small size thermal power stations or to meet part requirement, depending on the quantity of drainage water available.